

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:170
ANSWERED ON:09.03.2015
INTERNATIONAL PASSENGER TRAFFIC
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is an increase/decrease in the number of international passengers to and from the Indian airports;
- (b) if so, the details of the international passengers registered at various airports of the country during the last three years and the current year, airport-wise; and
- (c) the steps taken by the Government to give a boost to international air travel including the entry of India-based low cost carriers between India and Middle-East and between India and South Asian countries?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (c) of Lok Sabha Starred () Question No.170 for 09.03.2015 regarding International Passenger Traffic

(a) & (b) : The international passenger traffic from / to Airports in India has increased from 379.08 lacs in 2010-11 to 466.20 lacs in 2013-14, registering a Compound Annual Growth Rate (CAGR) of 7.1% during the period 2010-11 to 2013-14. In the current year (April 2014-January 2015), the international passenger traffic has increased by 9.2% over the same period in 2013-2014. The details of international passengers handled at various airports in the country during the last three years and the current year, airport wise are at Annexure-1.

(c): The Government of India has taken various initiatives such as development/modernization of infrastructure at various airports to international standards, permitting foreign airlines to participate upto 49% in the equity of scheduled air transport undertaking, allowing External Commercial Borrowings (ECB) for working capital requirement of airline industry for a period of one year subject to a total ceiling of US \$ 1 billion and tax concession for parts of aircrafts and testing equipments for third party maintenance, repair and overhaul of civil aircrafts, so as to encourage international air travel. Also, ample traffic rights are available under respective bilateral to boost the international air travel. Further, Indian carriers are free to operate from any point in India to the foreign destinations as per the respective bilateral air services agreements with the concerned foreign country. However, designated foreign carriers can operate to the point in India available under bilateral.